

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED QUESTIONS AND ANSWERS

Thursday, the 13th March, 2014.

Mawsahew - Khlieh Pyndemdkhar Road

Dr. DONKUPAR ROY

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*21. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) Whether the Department is aware that the Mawsahew - Khlieh Pyndemdkhar road which started 10 years ago is yet to be completed?

(a) Sir, the Department is aware that the Mawsahew - Khlieh Pyndemdkhar road which started ten years ago is yet to be completed.

(b) If so, the steps being taken to complete the road scheme?

(b) The road scheme will be completed on sanctioning of the Revised Estimate.

New Schemes of P.W.D.

STARRED QUESTIONS TO BE ASKED BY Dr. JEMINO MAWTHOH, M.L.A, DURING THE BUDGET SESSION OF THE MEGHALAYA LEGISLATIVE ASSEMBLY, 2014.

*22. Will the Minister-in-charge Public Works (Roads) be pleased to state :-

Shri S. DHAR, Minister Incharge Public Works Department (Roads) to reply:-

(a) The number of new schemes considered for each Constituency in the State?

(a) Sir, new schemes are not considered Constituency wise.

(b) If so, the list of the schemes Constituency wise?

(b) Does not arise in view of reply to (a) above

(c) The number of Schemes that were sanctioned?

(c) The number of schemes sanctioned so far is 87.

Roads under Shillong South Division

Dr. DONKUPAR ROY

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*23. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

- (a) The steps taken to construct the road from Mawkliaw to Mawlatang - Tyrngei village under Shillong South Division?
- (b) The steps taken to construct the road from Kutmadan to Sohkmie village in Sohra Division?
- (c) The steps taken to improve and blacktop the road from Mawmluh to Wahutim village in Sohra Division?

(a), (b) & (c) Sir, the estimate is under process in the Department.

Proposal for New Schemes

Dr. JEMINO MAWTHOH

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*24. Will the Minister in-charge, Public Works (Roads) be pleased to state whether the new schemes proposed for Nongthymmai Constituency was taken into consideration?

Yes Sir, new schemes proposed for Nongthymmai Constituency are under examination.

Outstanding dues of MECL

Dr. DONKUPAR ROY

Shri CLEMENT MARAK
(Minister in-charge, Power)

*25. Will the Minister in-charge,
Power be pleased to state :-

(a) The amount of unpaid dues by
MECL to various Corporations,
etc., till date?

(a) Sir, the amount of unpaid dues till
date is ₹473.85 crores.

(b) The steps taken to pay the dues?

(b) The matter is under consideration,
Sir.

Inclusion of Schemes under SPA etc.

Dr. JEMINO MAWTHOH

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*26. Will the Minister in-charge,
Public Works (Roads) be pleased to
state the qualification and norms for
inclusion of the schemes under the
Head SPA, SCA, RIDF, Upgradation
and ACR?

Sir, there is no qualification and norms
for inclusion of schemes under the Head
SPA, SCA, RIDF, Upgradation and ACR.
However, due consideration is being taken
to include road of critical importance
spreading across the State and for
improving existing roads which are in
distress.

Revised Estimates

Dr. DONKUPAR ROY

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*27. Will the Minister in-charge, Public Works (Roads) be pleased to state the reasons for delay in approving the Revised estimates for :-

(a) Mawlong - Mawshamok?

(a) Sir, the reason for the delay was mainly due to the increased quantity of earthwork provided in the revised estimate which had to be reviewed and verified at site.

(b) Wah Umhein - Byrong road?

(b) Sir, the reason for the delay was mainly due to the fact that the revised estimate had to be reframed by incorporating items physically achieved and remaining works km-wise.

Consideration of Proposed Schemes

Dr. JEMINO MAWTHOH

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*28. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) Whether the schemes proposed in the East Khasi Hills District Planning and Development Council (DPDC) have been considered?

(a) Sir, no proposal have been received from the East Khasi Hills District Planning and Development Council (DPDC).

(b) If so, the list of the schemes Constituency wise?

(b) Does not arise in view of reply to (a) above.

Reconstruction of Shella Bridge

Dr. DONKUPAR ROY

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*29. Will the Minister in-charge, Public Works (Roads) be pleased to state the steps taken to resume construction of the Shella bridge?

Sir, the Tender (for the balance work of bridge including construction of approaches) has been invited vide S.N.I.T No. PW/TB/BR/14/2003/Pt.I/12 dated 14-02-2014.

Publication of PWD Budget

Dr. JEMINO MAWTHOH

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

*30. Will the Minister in-charge, Public Works (Roads) be pleased to state when was the PWD budget last published?

Sir, the PWD Budget was last published in the Year 2013.